

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9818/2013

SANJAY KUMAR JAIN Petitioner(s)

VERSUS

STATE OF U.P & ORS Respondent(s)

(with office report)

Date : 20/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Ms. Jemtiben, adv.
Mr. A. Raghunath, Adv.

UPON hearing the counsel the Court made the following
O R D E R

d The office report states that although by order date
05.11.2014 of this Court, three weeks time as last chance was given
to the Ld.counsel for the petitioner to take fresh steps for the
service of notice to the unserved respondent Nos.1,3 & 4, yet he
has not done the needful so far. Viewed in that context, the matter
shall be processed for listing before the Hon'ble Judge in Chambers
for further future directions. Await orders and list thereafter.

Signature Not Verified
Digitally signed by
Sushma Kumari Bajaj

(M K HANJURA)

Registrar

SB
Date: 2015.01.22
15:45:01 IST
Reason: